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Title: Need to strengthen the the Narcotic Drugs and Psychotropic Substance Act, 1985 to ensure complete prohibition of drug trade and to eradicate the drug abuse by youths.

SHRI V.K. SREEKANDAN (PALAKKAD): Hon. Speaker, Sir, the menace of drug addiction among youths is on the rise. One of the reasons for the rise of drug addiction among youths is its easy availability. Drug addiction contributes immensely to the rise of crimes in our country. We have a law titled the Narcotic Drugs and Psychotropic Substances Act, 1985 that prohibits a person to produce, manufacture, cultivate, possess, sell, purchase, transport, store, and/or consume any narcotic drug or psychotropic substance. But the punishment provided in the said Act for holding a small quantity of drug is not so-rigorous as it should be. Therefore, taking advantage of this leanness of the law, thousands of people are involved in the drug trade across the country, which makes it easier for anyone to get drug at any point of time.

Therefore, I urge upon the Government to strengthen the existing law to ensure complete prohibition of drug trade and to eradicate the drug abuse by our youths.

Thank you, Sir.

श्री गोपाल जी ठाकुर (दरभंगा): माननीय अध्यक्ष महोदय, आपने मुझे जीरो ऑवर में बोलने का समय दिया, इसक लिए मैं आपका आभारी हूं। कल के जीरो ऑवर को आज आपने समय दिया। यह इस लोक सभा का रिकार्ड ही बनेगा।

श्री जगदम्बिका पाल (डुमरियागंज): अध्यक्ष महोदय, ऐसा कभी नहीं हुआ कि एक दिन बीत जाने पर जीरो ऑवर लिया गया, शायद ऐसा पहली बार हो रहा है ।

श्री राम कृपाल यादव (पाटलीपुत्र): अध्यक्ष जी चाहे रहे हैं लेकिन सदस्य नहीं चाह रहे हैं, यह इतिहास है ।